

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 103
CP-55/2021

IN THE MATTER OF:

Ms. Rachna Aggarwal & Anr. ... Applicant/Petitioner

Versus

M/s. Hill Height Hotels Pvt. Ltd. & ... Respondent
Ors.

Under Section: 241-242

Order delivered on 03.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

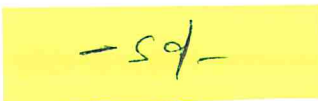
SHRI. L. N. GUPTA
HON'BLE MEMBER (T)

PRESENT: Adv. Rachna Aggarwal & P.K.Mittal Advocate for Petitioners

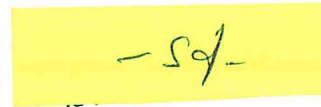
ORDER

Notice be issued to all the respondent by all modes including the email ID of the respondent. Affidavit of service be filed within a week from today. List the matter on 7th April, 2021.

Ld. Counsel appearing for the petitioner referred the page no. 350 of the paper book to show that the notice regarding the convening of the meeting of the EGM will be held on 5th March 2021. Till the next date of hearing, no EGM will be held.



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)